

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Food Corporation of India, New Delhi, for the year 2002-2003.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 1814/05)

17.16 hrs.

PAPERS LAID ON THE TABLE

THE MINISTER OF FINANCE(SHRI P. CHIDAMBARAM): Sir, I beg to lay on the Table a copy of the Notification No.30/2005-Customs (Hindi and English versions) published in Gazette of India dated the 21st March, 2005, seeking to impose final anti-dumping duty on Mica pearl pigment, originating in or exported from the People's Republic of China, Japan, United States of America and the European Union, at the rates recommended by the designated authority, issued under sub-section (7) of section 9A of the Customs Tariff Act, 1975.

(Placed in Library. See No. LT 1818/05)
